

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 6 in CIVIL APPEAL NO. 2842 OF 2005

U.P. PUBLIC SERVICE COMMISSION & ORS.

Appellant (s)

VERSUS

RAJEEV KUMAR BANSAL

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 04/04/2008 This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr. Shail Kumar Dwivedi, AAG.
Ms. Vandana Mishra, Adv.
Mrs. Vibha Dwivedi, Adv.

For Respondent(s)1 Mr. Chandra Shekhar, Adv.
Mr. Sanjay K. Tyagi, Adv.
Mr. Saurabh Upadhyay, Adv.
Mr. S.K. Verma, Adv.

UPON hearing counsel the Court made the following
ORDER

List the appeal during second part of summer vacation.

Application for early hearing is disposed of.

(G.V. Ramana)
Court Master

(Veera Verma)
Court Master